

बोरिंग द्वारा सिंचाई के योग्य बनाना होगा। इसके लिए हज़ारों की संख्या में बोरिंग रिज की आवश्यकता होगी। माननीय चेंगलराषा नायडू ने भी कहा है कि भारी मशीनरी की भी आवश्यकता है। मैं प्रार्थना करती हूँ कि वहाँ जहाँ देश के अन्य राज्यों में, अन्य प्रान्तों में यह भारी मशीनरी पड़ी हुई है, उसको पूल करके आंध्र को उसको देने की व्यवस्था की जाए। बड़े रिज उसको कम से कम एक सा चाहिये। इस के लिए, इनको इम्पोर्ट करने के लिए जितनी भी फारेन एक्सचेंज की आवश्यकता हो, उसका प्रबन्ध किया जाना चाहिये।

अन्त में मैं यह कहना चाहती हूँ कि गवर्नमेंट को सबसिडाइज्ड रेट पर माइलों वहाँ लोगों को देने का प्रबन्ध करना चाहिये। अगर खाने की चीजें नहीं मिलती हैं और लोगों को भूखों रहना पड़ता है तो लोग कानून भंग करने पर उतारू हो जाते हैं। उसकी रक्षा के लिए अनाज आदि का ठीक तरह से प्रबन्ध होना चाहिये और उसका बटवारा भी ठीक तरह से होना चाहिये।

अन्त में मैं यही कहूंगी कि आप आंध्र प्रदेश को बचाइये ताकि आंध्र प्रदेश देश के अन्य राज्यों को बचा सकें।

MR. CHAIRMAN: I am pressed for time. I cannot give much time. I will conclude by 7-30 p.m. The time has been extended much beyond our expectation.

श्री प० ला० बारूपाल (गंगानगर): आज आप माननीय सदस्यों को बोलने का मौका दे दें और कल मिनिस्टर जवाब दे सकते हैं।

MR. CHAIRMAN: I cannot alter the time-table arranged here.

श्री प० ल० बारूपाल: दो दो मिनट सब को दे दें ताकि हम सब अपनी भावनायें तो व्यक्त कर लें।

MR. CHAIRMAN: Please sit down. You say 2-3 minutes, but it goes on for 10 minutes.

19-20 Hrs.

RE: INCIDENT IN THE PUBLIC GALLERY—*Contd.*

MR. CHAIRMAN: Shri Nath Pai wanted to know about the incident in the Public Gallery this morning. I have received the following information from the Watch and Ward Officer:—

"Today at about 12-35 hours, two visitors, namely, Kumari Praveena Dave and Kumari Veena Vora, who had been issued Public Gallery cards on the recommendation of Shri T. M. Sheth, M.P., disturbed the proceedings of the House by raising slogans. They were immediately prevented from doing so by two members of the Watch and Ward staff on duty nearby, but they refused to listen and continued shouting slogans. In the meantime, two lady members of Watch & Ward staff intervened, but instead of listening to their requests, Kumari Veena Vora became violent and bit the wrist of one of Lady members of Watch and Ward staff. She also bit the hand of one of the Watch & Ward Assistants. She lay herself on the ground and continued shouting slogans. As a last resort, she was bodily lifted and brought out of the gallery. Kumari Praveena Dave walked out of the gallery voluntarily without resistance. In their statements which were recorded in the presence of Shri T. M. Sheth, M.P., neither Kumari Praveena Dave nor Kumari Veena Vora made any allegation regarding manhandling on the part of Watch and Ward staff.

Kumari Praveena and Kumari Veena were let off at about 4 p.m."

SHRI NATH PAI (RAJAPUR): I do not want to pursue this matter now. We are not convinced with what is said to have transpired because we

[Shri Nath Pai:]

have seen with our own eyes. I would not use the word, 'manhandle', but I must submit to you that the force applied was out of all proportion to the offence of that young girl.

**SHRI RANDHIR SINGH (ROH-TAK):** We feel about it immensely. That young girl was thrown away like a sheaf of corn. This is something to be ashamed of.

**श्रीमती लक्ष्मीकान्तम्मा (खम्मम) :**  
महिला गैलरी में महिला वाच एंड वार्ड को रखना चाहिए, ताकि वह इस प्रकार की स्थिति को सम्भाल सके।

**MR. CHAIRMAN:** This is what I read.

19.22 Hrs.

MESSAGE FROM RAJYA SABHA

**SECRETARY:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 29th August, 1968, adopted the following motion in regard to the Joint Committee of the Houses on the Lokpal and Lokayuktas Bill, 1968:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint a member of the Rajya Sabha to the Joint Committee of the Houses on the Bill to make provision for the appointment and functions of certain authorities for the investigation of the administrative action taken by or on behalf of the Government or certain public authorities in certain cases and for matters connected therewith, in the vacancy caused by the resignation of Shri Awadheshwar Prasad Sinha and resolves that Shri Ganeshi Lal Chaudhary, Member of the Rajya Sabha, be appointed to the said Joint Committee."

19-22½ Hrs.

**MOTION RE. SITUATION ARISING OUT OF DROUGHT CONDITIONS IN ANDHRA PRADESH, PARTS OF MYSORE AND MADRAS—Contd.**

**SHRI M. N. REDDY (NIZAMABAD):** Before I speak on the motion, I would like to voice a common grievance shared by many members here. That is, we are finding enough time, rather a lot of time, for discussing matters like Czechoslovakia or some affidavit matter or Kantilal Desai's matter, and so on, as if the Heavens would fall down if we do not discuss them, but we are not able to find time to discuss important matters like this. I hope, the senior members will do some thing about this. We are, of course, young members. As a freshman, I am very much disappointed that we do not find time to discuss constructive matters. We have to devote more time to discuss economic issues, to discuss the distress and problems of the people, and should not try to get undue publicity from the press and thus waste our most valuable time. We are preparing speeches on very good issues, and we are not even told whether we would get the time and opportunity. Only the leaders and people who are very clever in getting time and opportunity are getting away with it. This should not be allowed in this august House. I would like to make this appeal.

Coming to the drought problem, I am not projecting the drought problem of Andhra Pradesh like other members. What is not realised and what is very much forgotten by many members is this. There has been the drought problem in Andhra Pradesh in some patches and parts every time. But the phenomenon of this year is that—I have gone through the records and data of the last 80 years—the drought has spread all over the State in all the 20 districts, from Nizamabad to Srikakulam. This point has not been brought to the notice of the Government and the